

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.12.2021

ORDER NO. 180 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **20.12.2021** and **21.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 20.12.2021 and 21.12.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. On 22.12.2021 in case Hon'ble President is on leave/chamber work, Mr. Anil Choudhary, Member (Judicial) will sit in the Division Bench.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar